

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO - 1525
ANSWERED ON – 09/02/2026

CAG FINDINGS ON IMPLEMENTATION OF PMKVY

1525. THIRU DAYANIDHI MARAN:
THIRU D M KATHIR ANAND:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state: -

- (a) whether the Comptroller and Auditor General (CAG) has highlighted serious shortcomings in the implementation of the Pradhan Mantri Kaushal Vikas Yojana (PMKVY), including low placement outcomes, violation of eligibility norms, duplication of beneficiary records, closure of training centres and weak monitoring mechanisms;
- (b) if so, the details of the findings reported by the CAG, State-wise;
- (c) whether large amounts of unspent funds and pending pay-outs to certified candidates have been reported under PMKVY and if so, the reasons therefor;
- (d) whether the Government has fixed any accountability on implementing agencies including National Skill Development Corporation (NSDC) and State Skill Missions, if so, the details thereof; and
- (e) the corrective steps taken/proposed to be taken by the Government to ensure transparency, better fund utilisation, credible beneficiary data and improved employment outcomes in the ongoing and future phases of the scheme?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) to (e) The Comptroller and Auditor General (CAG) conducted a Performance Audit of PMKVY covering its initial phases up to 2022 and flagged certain deficiencies in legacy systems relating to data validation, beneficiary details, assessor information, eligibility verification, and monitoring processes, largely attributable to limitations in IT controls and decentralized implementation prevalent at that time.

The Government has undertaken comprehensive measures under PMKVY 4.0, including Aadhaar-based e-KYC, face authentication and geo-tagged attendance, QR-coded digital certificates, real-time dashboards on the Skill India Digital Hub, strengthened assessor and training centre accreditation through NCVET, independent monitoring via Kaushal Samiksha Kendra, revised monitoring guidelines with clear KPIs, and a robust penalty and recovery framework.

Disciplinary actions, including suspension, blacklisting, recovery of funds, and other stringent measures, have been taken wherever non-compliance was established, thereby institutionalising stronger accountability, verification, and oversight mechanisms under the scheme.

The Government has taken various steps to strengthen industry linkage, and placement outcomes under PMKVY 4.0. The courses under PMKVY are designed by industry-led bodies addressing the requirement of emerging sectors. Training has been imparted in Future ready job-roles addressing the requirement of Industry 4.0, emerging sectors like Drone, Artificial Intelligence (AI), Robotics, Mechatronics, etc. Further, to enable the opportunities for employments, Skill India Digital Hub (SIDH) platform has been launched as a one-stop platform that integrates skilling, education, employment, and entrepreneurship ecosystems to provide a lifelong array of services targeting a wide range of stakeholders. Details of the trained candidates are available on SIDH portal for connecting with potential employers. Through Skill India Digital Hub, candidates can have access to jobs and apprenticeship opportunities. Also, On-Job-Training (OJT) has been made an inherent component of the PMKVY. Further, Kaushal Mahotsavs have been organized to facilitate the placements opportunities to the certified candidate
